

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 15-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 283/14 Dhaniram Vs. Devaram Arya	Vineet Dixit	G.S. Rathore
2	Sh. A.K. Bajpai , Advocate	D.B.Civil Special Appeal No. 94/03 Jadish Singh Vs. Saint Meera Brotherhood Society, Jaipur D.B. Civil Special Appeal No.1040/02 Meera Brotherhood Society Jaipur Vs. Rngeit	R.K. Mathur Suresh Goyal	N.A. Khan
3	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.220/13 Shri Bhagwandas Vs. Urmila Devi	Rajesh Kapoor	Amit Gupta
4	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Revision Petition No. 139/15 Sanjay Sharma Vs. Smt. Mamta Sharma	Mamraj Jat	N.S. Shekhawat
5	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
6	Smt. Nirmala Sharma, Advocate	S.B. Civil Misc. Transfer Petition No. 120/15 Smt. Neelam Vs. Praveen Singh Chauhan	P.L. Sharma	Samarth Sharma

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
Deputy Secretary  
(Action Plan & ADR)

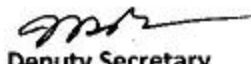
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 16-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No. 298/02 Morti Mandir Ganga Mai Vs. Vinod Kumar	P.L. Sharma	
2	Sh. Ashok Sharma, Advocate	D.B. Special Appeal No. 500/04 Dhapa Bai Vs. Roop Narain	Rajat Ranjan	V.L. Mathur
3	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
4	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Petition No. 3136/15 Yash Bhandari Vs. Roshni Singhvi	P.C. Bhandari	Malvika Singh
5	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 2528/13 Madan Lal Khatik Vs. Smt. Guddi	Hari Kishan Saini	
6	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Bail Application No. 9828/15 Manish Khinchi Vs. State	Rajkumar Jain	N. S. Sikarwar

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